

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH-COURT I

79. CA 131/2022

IN

CP 3638/MB/2018

CORAM: SH. H.V. SUBBA RAO, MEMBER (J)
MS. ANU JAGMOHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.08.2023**

NAME OF THE PARTIES: UNION OF INDIA

V/s

INFRASTRUCTURE LEASING & FINANCIAL SERVICES LTD

SECTION 242(4), 241-242 OF COMPANIES ACT, 2013

ORDER

Since the Member Judicial (Sh. H.V. Subba Rao) has been transferred to the
NCLT Guwahati Bench, the above matter is de-reserved from the list of RFO
and posted for fresh hearing.

Therefore, Registry is directed to list this matter on **27.09.2023**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

H.V. SUBBA RAO
Member (Judicial)

Jagdish